

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.46/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AYODHYA FINLEASE LIMITED V/S SRGP CORPORATION LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shevaaz Khan, with Sh. Abhinav Gaur : *For the Financial Creditor*
& Sh. Himanshu Satija, Advs.

Sh. Ravi Data, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present through VC.

- Ld. Counsel representing the Corporate Debtor states that due to the recent flood situation, some of the computers installed in his office have been damaged due to his office also got flooded, and as a result of which he is not in a position to retrieve the files, for which he prays for a short accommodation.
- Let the matter be re-notified for hearing on 29th July, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

5th July, 2024

Kavya Prakash Srivastava
(Stenographer)